Annexure-2

Name of the corporate debtor: HYDRIC FARM INPUTS LTD ; Date of commencement of CIRP ; 20.11.2019 List of creditors as on: 16.9.2020

List of unsecured financial creditors belonging to any class of creditors

Sl. No.		Details of received	claim	Details of o	claim adm	itted			Amount of contingent		Amount of claim not a		
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
				of claim			related	share in		dues, that		tion	
				admitted		by	party?	CoC		may be			
						guarantee				set-off			
	NIL												

Annexure – 3

Name of the corporate debtor: HYDRIC FARM INPUTS LTD Date of commencement of CIRP 20.11.2019 List of creditors as 16.09.2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in \Box)

Name of cre- ditor		Details of	claim adı	mitted			Amount of contingent	Amount of any mutual	Amount of claim not		Remarks , if any
		Amount of claim admitte d	of	by secur	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
NIL				interest							

Annexure – 4

Name of the corporate debtor: HYDRIC FARM INPUTS LTD Date of commencement of CIRP 20.11.2019 List of creditors as 16.09.2020

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in \Box)

	Details of received	claim	Details of claim admitted					Amount of conti-	any mutual	Amount of claim	Amount of claim	Remarks, if any
ditor		claimed	Amount of claim admitted			Whether related party?	% of Voting share in	ngent claim	dues, that may be set-off		under verification	
					antee		CoC					
NIL												

Annexure – 5

Name of the corporate debtor: HYDRIC FARM INPUTS LTD Date of commencement of CIRP 20.11.2019 List of creditors as 16.09.2020

List of operational creditors (Workmen)

Sl. No.	Name of authorised	Details of claim received		Details of claim admitted				Amount of conti-	of any	Amount of claim under	Amount of claim not a	· /
	representa- tive, if any		claimed	Amount of claim admitted	of	related	% voting share in CoC, if applicable	ngent claim	mutual dues, that maybe set-off	verification	dmitted	·
	NIL											
								·				

Annexure – 6

Name of the corporate debtor: HYDRIC FARM INPUTS LTD Date of commencement of CIRP 20.11.2019 List of creditors as 16.09.2020

List of operational creditors (Employees)

		Name	Detai		Details of cl	aim admit	ted		Amount of			Amount of	
No.	authorised of	empl	claim re	eceived					contin-	of any		claim not	if any
	representa-	-oyee	Date of	Amount	Amount of	Nature	Whether	% of voting	gent claim	mutual	under	admitted	
	tive, if any		receipt	claimed	claim	of claim	related	share in		dues, th	verifica -		
					admitted		party?	CoC, if		at may	tion		
							•	applicable		be set-			
										off			
	NIL												

Annexure – 7

Name of the corporate debtor: HYDRIC FARM INPUTS LTD Date of commencement of CIRP 20.11.2019 List of creditors as 16.09.2020

List of operational creditors (Government dues)	$(Amount in \square)$
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Sl.	Details of c	laimant	Details o	f claim	Details of cl	aim admi	itted		Amount of	Amount	Amount	Amount of	Remarks,
No.			received						contin-	of any	of claim	claim not	if any
	_	Govern ment		Amount claimed				gent claim	dues, th	under verifica - tion	admitted		
	NIL												

Annexure – 8

Name of the corporate debtor: HYDRIC FARM INPUTS LTD Date of commencement of CIRP 20.11.2019 List of creditors as 16.09.2020 List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.		Details of received	tails of claim Details of claim admitted ceived								Amount of any			Remarks, if any
			nt clai med	nt of cl	Natur e of cl aim	coveredby security	covered	Whether related party?	% of voting share in CoC	gent claim	mutual	claim not ad- mitted	under verifica- tion	·
	NIL													

Annexure – 9

Name of the corporate debtor: HYDRIC FARM INPUTS LTD; Date of commencement of CIRP; 20.11.2019 List of creditors as on: 16.9.2020

List of other creditors (Other than financial creditors and operational creditors)

Name of cre	Detai claim re	Details of clai m admitted					Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any
		Amount of claim admitted	of claim	Amount co vered by Security interest	vered by	Whether related party?	-gent claim	mutual dues, that maybe set-off	not admitted	under verifica- tion	
NIL											